

NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH (COURT- I) CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **03.03.2023** at **02.30 PM** THROUGH VIDEO CONFERENCING

PRESENT: HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)
HON'BLE SHRI. SAMEER KAKAR, MEMBER (TECHNICAL)

APPLICATION NUMBER :

PETITION NUMBER : CA(CAA)/5(CHE)/2023

NAME OF THE PETITIONER(S) : Raya Foods Pvt Ltd and other

NAME OF THE RESPONDENTS :

UNDER SECTION : Sec 230-232 of CA, 2013

ORDER

The Applicant is represented by the Ld. Counsel Mr. Sivashankaran through video conferencing mode.

List the matter before Regular Bench on **12.04.2023** for further hearing.



(SAMEER KAKAR)
MEMBER (TECHNICAL)

MS



(SANJIV JAIN)
MEMBER (JUDICIAL)